

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 28.01.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.152/9 /HDB/2020
NAME OF THE COMPANY	Noel Pharma (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Temple Packaging Pvt Ltd
NAME OF THE RESPONDENT(S)	Noel Pharma (India) Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

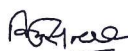
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

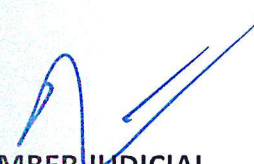
Learned counsel for the Operational Creditor appeared.

He submits that notice is served to the Corporate Debtor but no one appeared. Petitioner to serve another notice to the Corporate Debtor and file affidavit within two weeks.

Matter stands adjourned for further consideration to 25.02.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL